

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 654
TO BE ANSWERED ON- 25/07/2024

IMPLEMENTATION OF PM JANMAN

654 SHRI VISHALDADA
PRAKASHBAPU PATIL:
SHRI SHAFI PARAMBIL:
DR. MOHAMMAD JAWED:
SHRI BENNY BEHANAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the number of beneficiaries registered under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) in the country, State-wise including Kerala;
- (b) the quantum of funds allotted for the scheme, State-wise;
- (c) the measures taken by the Union Government to remove the challenges faced by Particularly Vulnerable Tribal Groups (PVTGs) in accessing the welfare schemes; and
- (d) the steps taken by the Government to ensure coverage of PVTGs who do not possess Aadhaar or MGNREGA job cards under the PM-JANMAN scheme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY):

(a): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) aims to cover 75 PVTG communities residing in 18 States and 1 UT. The Ministry of Tribal Affairs through the State Governments/ UT Administration/departments have undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG beneficiaries / PVTG villages & habitations under PMJANMAN Mission. The exact number PVTG beneficiaries (State-wise) to be covered under mission is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved under the Mission. Based on the data captured (as on 20.07.2024), the number of PVTGs, State- wise, are tabulated at **Annexure-I**.

(b): PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr). However, the release of funds to States/UT is subject to scheme guidelines of various schemes under the mission, submission of proposals by respective State Government/UT and compliances of General Financial Rules (GFRs) etc.

(c) PM JANMAN has been launched to provide PVTG households and habitations with basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. PMJANMAN focuses on 11 critical interventions being implemented by 9 Ministries.

(d) In coordination with State Governments, IEC (Information, Education and Communication) camps have been organized which were aimed at facilitating in provision of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes including PMKISAN, Ayushman Card, MNREGA etc. In furtherance, Common Services Centers (CSC) has been on boarded to facilitate preparation of these basic documents.

Annexure I

Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No.654 for answer on 25.07.2024 raised by Shri Vishaldada Prakashbapu Patil: Shri Shafi Parambil: Dr. Mohammad Jawed: Shri Benny Behanan regarding “Implementation of PM JANMAN”

Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 20.07.2024)

S.No	State*	PVTG Population
1	ANDHRA PRADESH	483408
2	CHHATTISGARH	233450
3	GUJARAT	153516
4	JHARKHAND	377225
5	KARNATAKA	57047
6	KERALA	29511
7	MADHYA PRADESH	1209630
8	MAHARASHTRA	623100
9	ODISHA	300436
10	RAJASTHAN	128456
11	TAMIL NADU	381699
12	TELANGANA	63194
13	TRIPURA	272067
14	UTTAR PRADESH	3527
15	UTTARAKHAND	92233
16	WEST BENGAL	62315
17	ANDAMAN & NICOBAR	191
Total Population		4471005

*The State of Bihar and Manipur have not yet shared the data.
